

promptly tackled by setting up various Committees/Working Groups as and when required. Similar steps would also be taken as and when required in future. Government also holds periodic meetings with the representatives of film industry to discuss various issues/problems and find ways and means of resolving them.

Neyveli Lignite Corporation

8253. DR. P. VALLAL PERUMAN : Will the Minister of COAL be pleased to state :

(a) the target and actual production of Lignite, Power

Product	1992-93		1993-94		1994-95	
	Target	Actual	Target	Actual	Target	Actual
Lignite						
LT	133	133.11	145	141.51	150	154.10
Power						
Generation						
(Gross) MU	8358	8324.12	9923	9395.18	10457	10890
Urea T	129200	108591	129200	111015	122400	105543
Coke T	262000	172606	262000	226998	240000	241942

(b) Increase in production in 1994-95, of lignite, power generation and coke production, has been to the extent of 8.89%, 15.91% and 6.58% respectively, over 1993-94. For the same items, the increase in production in 1993-94 over 1992-93 has been to the extent of 6.31%, 12.86% and 31.51% respectively.

(c) The increase has been, inter-alia, due to : —

(i) Commissioning of the 7th Unit (210 MW) of TPS-II in June, 1993 and progressively better functioning of all the units commissioned during 1991-92 and 1992-93.

(ii) Improvement in availability of carbonisers as compared to 1992-93.

Sardar Sarovar Project

8254. SHRI RAM NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the construction work in the spill way portion of the Sardar Sarovar Project had been stopped at 80.3 metres as the Madhya Pradesh Government was reluctant to complete the rehabilitation of the oustees;

(b) if so, whether the Union Government have taken any steps to ensure speedy rehabilitation of oustees in Madhya Pradesh;

(c) if so, the details thereof; and

(d) the steps taken/proposed to remove the hurdles faced by the project authorities and complete the project within the scheduled time ?

Generation, Urea and Coke from the Neyveli Lignite Corporation Ltd. (NLC) during each of the last three years;

(b) whether any phenomenal increase in production of those items has been recorded during 1994-95; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) The target and actual production of Lignite, Power Generation, Urea and Coke production during the last 3 years at NLC Ltd. are indicated below : —

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c) Do not arise.

(d) Sardar Sarovar Construction Advisory Committee and Narmada Control Authority are reviewing the progress of the project from time to time and are advising the concerned State Governments to make necessary budgetary provisions, carry out Resettlement & Rehabilitation works as well as environmental safeguard measures so that the project can be completed as scheduled by 2000 A.D.

Official Secrets Act, 1923

8255. SHRI R. SURENDER REDDY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to undertake an indepth study in regard to the need for reviewing and amending the Official Secrets Act, 1923;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (c) The Government has, on the basis of suggestions/recommendations received in this regard, been carefully examining the issues involved. Since, the matter is both sensitive and complex, it requires careful and thorough analysis. No final decision has yet been taken in the matter.